THE DEPUTY MINISTER OF LA-BOUR AND EMPLOYMENT PLANNING (SHRI L. N. MISHRA): (a) and (b) One under-graduate Deputy Investigator in the Planning Commission has been promoted as Investigator Grade

Oral Answers

SHRIMATI SAVITRY DEVI NIGAM: May I know the qualifications of the Investigator who was promoted and the qualifications of those who have been deprived of the chance of promotion?

SHRI L. N. MISHRA: Four have been promoted. Three are graduates and one is an Intermediate.

SHRIMATI SAVITRY DEVI NIGAM: What are the other qualifications which are taken into account at the time of promotion? Have any representations been made by the Investigators about favouritism shown in the matter of this promotion?

SHRI L. N. MISHRA: There has been no favouritism. According to the re-cruitment rules, 75 per cent, of the vacancies are filled by direct recruitment through the Employment Exchanges and 25 per cent, of the vacancies are filled by departmental promotion. The four people who have been promoted have put in more than two years of service, which is the required period of service. Therefore, there has been no case of favouritism.

SHRIMATI SAVITRY DEVI NIGAM: What are the qualifications of those Investigators who have been promoted?

SHRI L. N. MISHRA: I do not know. There are a number of Investigators and only four have been promoted departmentally.

SHRIMATI SAVITRY DEVI NIGAM: Is it a fact that a number of people who have been promoted as Investigators are only graduates while those who have not been promoted are M.Scs. and M.As.?

SHRI L. N. MISHRA: Maybe, but it is a fact that there has been no case of supersession; nobody has been super-

to Questions

## POSTS OF DEPUTY INVESTIGATORS IN TIIK PLANNING COMMISSION

- \*481. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that in the Planning Commission the qualifications prescribed for the posts of Deputy Investigators vary from Division to Division;
- (b) whether it is a fact that representations have been made by the affected persons in this regard; and
- (c) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER OF LA-BOUR AND EMPLOYMENT AWI» PLANNING (SHRI L. N. MISHRA): (a) to (c) In the Planning Commission (including Committee on Plan Projects) a few temporary posts of Deputy Investigators have been created on an. adbasis. Necessary educational qualification is Bachelor's Degree of a recognised University. In the Programme Evaluation Organisation, however, there is a regular cadre of Deputy Investigators. Recruitment Rules, requiring at least a 2nd Class Bache lor's Degree have been framed.

Representations were received from some members of the staff of the Programme Evaluation Organisation requesting that 2nd class degree may not be insisted upon.

Representations were duly considered but it was not found possible to accede to the request at that time.

SHRIMATI SAVITRY DEVI NIGAM: IS it a fact that some of the Investiga-I tors who have been promoted have not J got such good records of service and' educational qualifications as those when 1 were not promoted?

SHRI L. N. MISHRA: It is not a fact. They have been promoted, as I said earlier, on the basis of their confidential reports, and their service records.

SHRIMATI SAVITRY DEVI NIGAM: Has any committee been formed to consider the cases of those who are given departmental promotion?

SHRI L. N. MISHRA: No committee has been formed but 1 might inform the House that the hon. Member took up this case some time ago. She wrote a letter to the Planning Commission enclosing some papers and giving some instances. That paper was examined fully and the Planning Commission came to the conclusion that there has been no favouritism or anything wrong.

श्री नवाबसिंह चौहान : क्या यह पोस्ट टेकिनिकल है श्रीर एक्स-केंडर है ? अगर ऐसा है तो किस तरीके से टेकिनिकल है श्रीर क्या सरकार का इरादा इस पोस्ट को केंडर पोस्ट बनाने का नहीं है ?

श्री एल ॰ एन ॰ मिश्र : इस को कैडर पोस्ट बना दिया गया है । इस को टेकनिकल पोस्ट कहें या क्या कहें, इस में इकोनामिस्ट्स रहते हैं, मैथेमेटिशियंस रहते हैं, जो इंवेस्टि-गेशन करते हैं ।

TIBETANS IN HIMACHAL PRADESH

\*482. Shrimati SAVITRY DEVI NIGAM: Will the Prime Minister be pleased to state the number of Tibetan families which crossed over into Himachal Pradesh during the months of June and July, 1960?

THE DEPUTY MINISTER OF EX TERNALFFAIRS(SHRIMATI LAKSHMI MENON): 604 Tibetan refu gees entered Himachal Pradesh in June, and 386 in July, 1960.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether these families are going to be rehabilitated in Himachal Pradesh or in some other State? SHRIMATI LAKSHMI MENON: They are being rehabilitated in Kinnar District in Himachal Pradesh.

SHRIMATI SAVITRY DEVI NIGAM: What are the views of the State Government regarding the rehabilitation of these refugees? Has the State Government chalked out any plan regarding their welfare and employment?

SHRIMATI LAKSHMI MENON: The answer is already given. All these things are done in consultation with the State Government and as I have pointed out, they are being rehabilitated in Himachal Pradesh and those who cannot be rehabilitated either because they are old or infirm are looked after properly.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether these people are being given, land or whether they are being given some training in various arts and crafts so that they may be able to earn their own livelihood?

SHRIMATI LAKSHMI MENON: Just now they are merely engaged in road construction works.

SHRI MAHESWAR NAIK: May I know if movement of these refugees from one State to another is regulated by Government or they are free to move to any part of the country?

SHRIMATI LAKSHMI MENON: These people came into Himachal Pradesh and they are being rehabilitated in Himachal Pradesh.

SHRI MAHESWAR NAIK: But are they free to move from one State to another?

SHRI JAWAHARLAL NEHRU: There is no legal bar to their movement. But there would seem to be practical difficulties if they wandered about. The Government does not particularly approve of their wandering about because there are difficulties. They do not know the language and other difficulties are there.